NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

IB-413(ND)/2017

PRESENT: SMT. INA MALHOTRA,

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: M/s Machinery Sales Corporation Vs. M/s Abir Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner:

Mr. Rohit Rattu, Advocate

For the Respondent: Mr. Yatin Kumar, representative of the Respondent.

ORDER

A request for adjournment is made by the Ld. Counsel for the Petitioner. At his request adjourned to 8th January, 2018.

> -5-d-1 Member (J)